

Central Administrative Tribunal  
Principal Bench

RB

OA No. 1723/91

New Delhi this the 1st day of October, 1996.

Hon'ble Mr. S.R. Adige, Member (A)  
Hon'ble Dr. A. Vedavalli, Member (J)

Yogender Kumar Pathak,  
S/o Sh. Kishan Chand Pathak,  
Fitter Electric Loco/TRS,  
Western Railway,  
Tughlakabad,  
New Delhi-110044.

...Applicant

(By Advocate Sh. R.K. Relan)

Versus

1. The General Manager,  
Western Railway,  
Churchgate Bombay.
2. The Divisional Railway Manager,  
Kota Division,  
Western Railway,  
Kota Junction.
3. The Sr. Divisional  
Electrical Engineer,  
Electric Loco Shed/TRS,  
Tughlakabad,  
New Delhi-110044.

...Respondents

(By Advocate Sh. P.S. Mahendru)

ORDER (Oral)  
(Hon'ble Mr. S.R. Adige)

We have heard Sh. R.K. Relan, applicant's counsel and Sh. P.S. Mahendru, Standing counsel for the Railway respondents.

2. Sh. Relan's contention is that the impugned order dated 19.2.91 has since been cancelled by the respondents, by their subsequent order dated 21.8.91 (Annexure AA-4 to the rejoinder) and the applicant has been allowed to continue to work as ELF Grade-III and has subsequently been selected for promotion as ELF-II, but the respondents are not granting him the promotion because of the pendency of the present O.A.

AK

3. If the present O.A. stands in the way of the applicant's promotion, we dispose of the O.A. with a direction to the respondents to consider promotion of the applicant to ELF Grade-II in accordance with the extant rules and regulations on the subject.

4. This O.A. stands disposed of accordingly. No costs.

*A. Vedavalli*

(Dr. A. Vedavalli)  
Member(J)

*S. R. Adige*  
(S.R. Adige)  
Member(A)

'Sanju'